

IN THE COURT OF SMALL CAUSES AT MUMBAI

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COURT OF SMALL CAUSES

Date :- 11th JUNE, 2021




Smt. R.K. HAJARE
Addl. Registrar
11 JUN 2021

COPYING DEPT.**LIST OF READY COPIES****PERIOD FROM 01/06/2021 TO 04/06/2021**

SR. NO.	MEMO NO.	SUIT NO.	PARTY'S NAME	COURT NO.	READY DATE
1	3189	R/R 234/17	I.S YADHAV	9	03/06/21
2	3474	RAE 2571/78	SANTOSH JADHAV	9	03/06/21
3	3524	RAE3692/90	AKTAR ALI N. NASHIKWALA	7	03/06/21
4	3525	RAE 3691/1990	AKTAR ALI N. NASHIKWALA	7	03/06/21
5	3574	RAE 1363/3028/12	R.A.SHINDE	7	03/06/21
6	1826	REV 162/09 IN RAN 82/06	ANAND GANDHI	4	01/06/21
7	3038	MISC A 466/16 IN M.P 12/08	A.R.BAMNE	4	01/06/21
8	3196	MISC A 240/18 IN R&R 472/18	K. F. BHOT	1	01/06/21
9	3220	A 352/19 IN RAD 1999/12	S. B. BOBHATE	1	01/06/21
10	3371	RAE 1440/11	SHAGUFTA MATANI	6	01/06/21
11	3421	TE&R 89/2000	AMEET GANDHI	10	01/06/21
12	3422	TE&R 89/2000	AMEET GANDHI	10	01/06/21
13	3542	RR 1458/15	AKSHAY PAWAR	6	01/06/21
14	2969	RAN 113/SR OF 1994	PRIYA JOSHI	11	02/06/21
15	3388	RAER 208/2020	BIJAL CHOWLERA	21	02/06/21
16	3450	A 12/12 IN RR 1138/04	R.B.MISHRA	3	02/06/21
17	3507	RAE 2263/2006	SINGHORIA	17	02/06/21
18	3554	RAE 898/1425/2007	SUBHASH J GATGE	17	02/06/21
19	3558	RAE 1191/2018	SALMA TAMBE	11	02/06/21
20	3563	RAE 1279/2012	HEENA ABHYANKAR	10	02/06/21
21	3564	RAE 1281/2012	HEENA ABHYANKAR	10	02/06/21
22	3569	RAE 739/2014	HEENA ABHYANKAR	10	02/06/21
23	3571	RAE 1200/14	HEENA ABHYANKAR	26	02/06/21
24	3590	OB.NT. 36/06 IN LEC 227/88	S.K.LEGAL ASS.	24	02/06/21
25	2704	APPEAL 81/19 IN RAE 172/364/98	RANJANA PARIKH	3	03/06/21
26	3451	R APPEAL 18/12 IN RAD 341/05	R.B.MISHRA	3	03/06/21
27	3455	REV. 149/19 IN RAE 1864/15	DIVYAKANT MEHTA	3	03/06/21
28	3456	REV. 150/19 IN RAE 1863/15	DIVYAKANT MEHTA	3	03/06/21

29	3457	REV. 145/19 IN RAE 1868/15	DIVYAKANT MEHTA	3	03/06/21
30	3458	REV. 146/19 IN RAE 1867/15	DIVYAKANT MEHTA	3	03/06/21
31	3459	REV. 147/19 IN RAE 1866/15	DIVYAKANT MEHTA	3	03/06/21
32	3460	REV. 148/19 IN RAE 1865/15	DIVYAKANT MEHTA	3	03/06/21
33	3475	REV. 145/19 IN RAE 1868/15	P. N. JAIN	3	03/06/21
34	3484	1251/2003	K.F. BHOT	26	03/06/21
35	3577	RAD 1664/2015	ANAND NAYAK	19	03/06/21
36	3578	APPEAL 17/15 IN RAE 321/03	A. G. NAYAK	4	03/06/21
37	3579	P. APPEAL 367/17 IN L.E. 184/13	A. G. NAYAK	5	03/06/21
38	3580	APPEAL 411/07 IN RAE 4320/88	MOHAN PAWAR	4	03/06/21
39	3589	MARJI 12/2021 IN RAE 624/2019	Z A SHAIKH	20	03/06/21
40	2592	RAE 1114/1805/2007	J M SHAH	21	04/06/21
41	3110	RAE 4934/1985	KRNATI ANANANT	10	04/06/21
42	3145	A 143/17 IN RAE 399/09	M.A.KHAN	4	04/06/21
43	3216	EXE APPLN 369/2019	RESHMA DISUZA	17	04/06/21
44	3461	A 189/17 IN RR 1147/15	ARUNA SAVLA	1	04/06/21
45	3471	L E 47/53/2011	SUNIL N LOKHANDE	17	04/06/21
46	3511	RAE 2073/2008	S G SINGHANIA	20	04/06/21
47	3528	A 179/14 in te 152/07	JAY SHAH	5	04/06/21
48	3565	RAE 1064/2013	HEENA ABHYANKAR	10	04/06/21
49	3566	RAE 740/2014	HEENA ABHYANKAR	12	04/06/21
50	3567	RAE 2001/2014	HEENA ABHYANKAR	12	04/06/21
51	3591	REV APP 255/17 IN 1805/07	JKESH SHAH	1	04/06/21
52	3636	A 490/15 IN TE 115/08	P.N.SHAH	3	04/06/21
53	3637	TE 96/115/2008	P N SHAH	19	04/06/21
54	3638	A 109/15 IN 289/08	P.N.SHAH	3	04/06/21
55	3639	RAD 289/2008	P N SHAH	21	04/06/21